SECTION XVI

LISTED ON: 22.04.2025

COURT NO.: 5 ITEM NO.: 51

IN THE SUPREME COURT OF INDIA CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NOS. 22628-30 OF 2022

(With prayer for interim-relief)

WITH

INTERLOCUTORY APPLICATION NO. 182175 OF 2022, 67665 & 72663 OF 2025

(Applications for exemption from filing certified copy of impugned judgment, permission to file additional documents & Impleadment))

STATE OF WEST BENGAL & ANR.

...PETITIONERS

Versus

CONFEDERATION OF STATE GOVERNMENT EMPLOYEES, WEST BENGAL & ORS.

...RESPONDENTS

OFFICE REPORT

The matters were listed before the Hon'ble Court on 05.12.2022, when the Court was pleased to pass the following order:

"Delay condoned.

Issue notice.

Mr. Rauf Rahim, learned Advocate on Record accepts notice on behalf of respondent Nos. 1 and 2.

Mr. Uddyam Mukherjee, learned Advocate on Record assisting Ms. Meenakshi Arora, learned senior counsel accepts notice on behalf of respondent Nos. 6, 7 and 8.

Let notice be issued to the unrepresented respondents, returnable on 14th December, 2022.

Dasti service, in addition to the ordinary process, is permitted.

We have been informed that the two contempt petitions, being 2 CPAN 882 of 2022 and CPAN 880 of 2022 in WPST 102 of 2020, are pending in the High Court and yet another contempt petition has also been filed in the High Court.

Having regard to the fact that this matter shall be considered further after preliminary reply from the respondents, we would request the High Court to keep the proceedings in contempt matters in abeyance, until further orders of this Court.

List this matter on 14th December, 2022.

We would request learned counsel for the parties to submit short notes on their proposed submissions within a week from today." The matters were lastly listed before the Hon'ble Court on 07.01.2025, when the Court was pleased to pass the following order:

"Post on 22.04.2025 (high up on the board)."

It is submitted that there are 8 respondents in the matters abovementioned and the status as regards service position & pleadings is as under:

Name of respondent	Vakalatnama filed by AOR	Counter affidavit filed on	Page nos.	Status
R. nos. 1, 3 & sole Lr. Of deceased R. no. 5	Mr. Shekhar Kumar, Advocate	13.12.2022 (filed by erstwhile Advocate on behalf of R. no. 1)	1-13	Service complete
R. nos. 2 & 4	Mr. Mrigank Prabhakar, Advocate	13.12.2022 (filed by erstwhile Advocate on behalf of R. no. 2)	1-71	Service complete
R. nos. 6 to 8.	Mr. Uddyam Mukherjee, Advocate	13.12.2022	1-24	Service complete

The AOR has filed the following documents/applications:

S. No.	Application no.	Description of document	Filing date	Page nos.
1	67665/2025	Application for additional documents	18.03.2025	1-33
2	72663/2025	Application for Impleadment by M/s. Dharmaprabhas Law Associates	24.03.2025	1-84

The matters alongwith application above-mentioned are listed before the Hon'ble Court with this office report.

Dated this the 21st day of April, 2025.

ASSISTANT REGISTRAR

Copy to:

Mr. Kunal Mimani, Advocate

Mr. Uddyam Mukherjee, Advocate

Mr. Shekhar Kumar, Advocate

Mr. Mrigank Prabhakar, Advocate

M/s. Dharmaprabhas Law Associates, Advocate

ASSISTANT REGISTRAR